

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.CA(CAA)-30(PB)/2017
CA NO.

CORAM:


SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Kobelco Cranes India Pvt. Ltd.
And
Kobelco Construction Equipment India Pvt. Ltd.

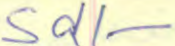
SECTION OF THE COMPANIES ACT: 230-232


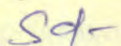
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJEEV KUMAR, Adv. (For Agarwal Law Associates)		Petitioner	

ORDER

Matter is adjourned to 24.04.2017 to be placed before the Principal Bench to consider the application seeking modification of the order dated 10 04.2017.

Post the matter on 24.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

  (N)
(R. VARADHARAJAN)
MEMBER (JUDICIAL)